

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70098 of 2017

(Arising out of Order-in-Appeal No.713-717-ST/APPL-ALLD/LKO/2016 dated 04/11/2016 passed by Commissioner of Customs, Central Excise & Service Tax (Appeals), Lucknow)

M/s Krishi Utpadan Mandi Samiti,
(Gonda)

Appellant

VERSUS

Commissioner of Central Excise,
(Lucknow)

....Respondent

APPEARANCE:

Absent on call, for the Appellant
Shri Sandeep Kumar Singh, Deputy Commissioner, Authorised
Representative for the Respondent

CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 20 August, 2019
DATE OF DECISION : 20 August, 2019

The appeal is rejected. For order, see order of date in
Service Tax Appeal No.70007 of 2017.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

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